

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 215
95/241-242/ND/2020**

**IN THE MATTER OF:
Iswar Chand Jindal**

...PETITIONER

Vs.

M/s. Magnum Steel and Power Ltd.

...RESPONDENT

Section

Under Section 241-242

Order delivered on 05.10.2020

Coram:

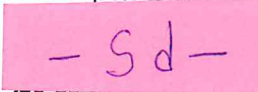
**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

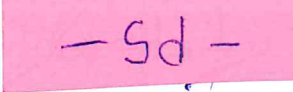
**For the Petitioner/Op.-Creditor/F.C. :Mr. Manoj Kumar Garg, Adv.
For the Respondent/ Corporate-debtor :Ms. Shashi Prabha Jindal,
Respondent No. 2 in person. Mr.
Rakesh Wadhwa, Adv. for
respondent No. 3 and 4.**

ORDER

TP/17/2020

Let this CP be listed before the Principal Bench as the counsel for the appellant has submitted that the matter between the same petitioner and the respondents are also before the Principal Bench and the matter no. CP88/241-242/2020 is before the Principal Bench. Therefore, the decision to hear this matter will be taken after the disposal of the application TP/17/2020 by the Principal Bench.


**(V.K. Subburaj)
Member (T)**


**(P.S.N. Prasad)
Member (J)**

(Anjula)